

older plants and to improve production by installing additional balancing equipment. In addition, the new plants are now large and use up-to-date technology. It is believed that these measures will reduce the costs of production in the country.

बम्बई में घड़ियों तथा विलास सम्बन्धी वस्तुओं का पकड़ा जाना

8660. श्री राम सिंह अयरवाल :
श्री हुकम चन्द कछवाय :

क्या वित्त मंत्री 6 अप्रैल, 1966 के प्रतारंकित प्रश्न संख्या 688 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बम्बई में मान्ता-क्रुज हवाई अड्डे पर पकड़ी गई घड़ियों तथा विलास वस्तुओं के मामले में जांच पूरी कर ली है;

(ख) यदि हाँ, तो उसका वरीरा क्या है; और

(ग) यदि नहीं, तो इसमें और कितना समय लगने की सम्भावना है ?

उप-अध्यापक मंत्री तथा वित्त मंत्री (श्री मोरारजी वेसाई) : (क) जो, हाँ। मान्ताक्रुज हवाई अड्डे पर पकड़ी गयी 262 कलाई घड़ियों तथा शुल्क लगने योग्य माल के बारे में जांच-पड़ताल अब पूरी हो गयी है।

(ख) पकड़े गये उक्त माल के सम्बन्ध में सामाशुल्क अधिनियम के अन्तर्गत न्याय निर्णय की कार्यवाही शुरू की जा रही है। सीमाशुल्क कानून तथा आयात व्यापार नियंत्रण विनियमों के उल्लंघन के लिये इन व्यक्तियों के विरुद्ध यथामय न्यायालय में मुकदमा दायर करने का भी प्रस्ताव है।

(ग) सवाल ही नहीं उठता।

Kerosene oil for Orissa

8661. श्री Chintamani Panigrahi:
Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Orissa Government have asked for the additional quota of Kerosene Oil for meeting the demand of the consumers since March, 1967;

(b) if so, the increased quantity asked for; and

(c) whether it has been complied with?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghunath Ramiah): (a) No, Sir.

(b) and (c). Do not arise.

Government accommodation occupied by a former Cabinet Secretary

8662. श्री Molahu Prasad:
श्री Madhu Limaye:
श्री George Fernandes:
Dr. Ram Manohar Lohia:
श्री S. M. Banerjee:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that a retired Cabinet Secretary has been occupying his former bungalow at 1, Moti Lal Nehru Road, New Delhi with free telephone, furniture, P.A. and staff car;

(b) if so, in what capacity;

(c) whether he has also been visiting foreign countries at Government expense; and

(d) if so, for what purposes?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). One former Cabinet Secretary after retirement from service was appointed in an honorary capacity as Chairman, One-man Committee on Insurance to settle the problems of Insurance (life and general) with effect from 1st January, 1965 besides his assignment

as Chairman, Hindustan Aeronautics Limited. He was allowed to retain his former residence at 1, Motilal Nehru Marg on payment of rent under F.R-45-A, which he vacated on 11th May, 1967. The furniture supplied by the Government was also charged for according to the normal rates. In view of the two assignments held by him, he has been provided with a Private Secretary, telephone and use of staff car.

(c) and (d). In his capacity as Chairman, One-man Committee on Insurance, he was deputed to United States of America and United Kingdom to make a study of Insurance Practices in those countries for a total period of 4 weeks on Government expenses.

Fire in Barauni Oil Refinery

8663. Shri S. S. Kothari: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that a fire in the Barauni Oil Refinery occurred last year and this year also;

(b) if so, the causes of the fire and whether any sabotage is suspected; and

(c) the losses sustained and whether the full amount will be recovered from insurance?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghun Ramaiiah): (a) Two fires occurred in the Barauni Refinery Coking Unit in 1966 and one this year.

(b) These fires were accidental and not due to any sabotage.

(c) The total losses amounted to Rs. 77,619.25P during 1966 and to Rs. 25,122.30P this year. The loss in 1966 has been fully recovered from Insurance; the assessment of loss due to the fire in 1967 has been completed and a claim will be made from the Insurance company shortly.

रिजर्व बैंक ऑफ इण्डिया की पटना शाखा का विस्तार

8664. श्री राजाबख्श आरखी :
श्री क० वि० मधुकर :

क्या वित्त मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि निकट भविष्य में रिजर्व बैंक ऑफ इण्डिया की पटना शाखा का विस्तार करने का प्रस्ताव है;

(ख) यदि हां, तो क्या यह विस्तार अन्य शाखाओं से कर्मचारियों के स्थानान्तरण द्वारा किया जायेगा अथवा स्थानीय लोगों की भर्तों द्वारा;

(ग) यदि पटना में कर्मचारियों का स्थानांतरण किया जाना है तो स्थानीय लोगों को उपेक्षा के क्या कारण हैं जबकि पहले सरकार ने आश्वासन दिया था कि स्थानीय लोगों को प्राथमिकता दी जायेगी; और

(घ) सरकार इस बात के लिये क्या कार्यवाही कर रही है कि स्थानीय लोगों को अधिक संख्या में नौकरों पर लगाया जाय ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) जो हां।

(ख) जिन चार नये विभागों के छोले जाने का प्रस्ताव है उनमें कुछ किस्मों के पदों पर नियुक्ति करने के लिये राज्य के बाहर से कम से कम संख्या में कर्मचारियों को बदलो करने का, रिजर्व बैंक का विचार है।

(ग) इन चार नये विभागों के काम के लिये, ऐसे अनुभवों व्यक्तियों की सेवाओं को आवश्यकता है जो लम्बे अरसे से यह काम कर रहे हों। इन विभागों का सारा काम नये भरतों किये गये स्थानीय लोगों द्वारा या उन स्थानीय कर्मचारियों द्वारा नहीं संभाला जा सकता, जिन्हें इन नये विभागों में किये जाने वाले काम का अनुभव नहीं है।